

In the Central Administrative Tribunal
Allahabad Bench

Panna Singh su. - m. v. o. s. su.

SA No. 441/87

With

SA No. 452/87

12/1/85.

Hon. Mr. Justice S.R. Singh, VC

Hon. Mr. S.C. Chaube, AM.

None appeared for the parties. It is noticed that on the last two dates none had appeared on behalf of the applicant.

In the circumstances, both the SAs are dismissed in default & for non-prosecution.

Copy of this order be placed in the connected file also.

Sd/-
AM

Sd/-
VC